

Partners :

CA MOTILAL JAIN
B.Com., F.C.A., A.C.S.

CA MUKESH MODY
B.Com., F.C.A.



MOTILAL & ASSOCIATES
CHARTERED ACCOUNTANTS

304, Orchid Plaza, Behind Gokul Shopping Center
Next to Platform No. 8, Off. S. V. Road,
Borivali (West), Mumbai - 400 092.
Tel No.: 022-2864 2358, 2865 8119
Email: motilalassociates@gmail.com

Date: 14th June 2018

Mr. Mahesh Sureka,
Official Liquidator,
(Deep Water Services India Limited)
173, Udyog Bhavan,
Sonawala Road, Goregaon (East)
Mumbai - 400 063

Dear Sir,


Ref: Deep Water Service India Limited under liquidation

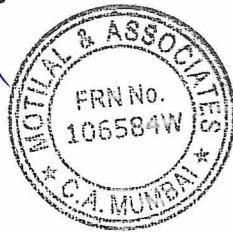
With reference to above we are enclosing herewith claim form duly notarised in schedule II along with the affidavit and invoices (copy)

Kindly find the above in order and acknowledge the same.

Thanking you.

Yours sincerely,
For, **Motilal & Associates,**
Chartered Accountants
ICAI FRN: 106584W


Motilal Jain
Partner
Mem. No. 036811



Encl. As above

SCHEDULE II
FORM C
PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: ~~April 26, 2018~~ **14 JUN 2018**

To
The Liquidator
Mr. Mahesh Surekha
Deep Water Services India Limited
173, Udyog Bhavan,
Sonawala Road, Goregaon East,
Mumbai- 400063
Mahesh@mrshureka.com
Mob-9322581414
IP Regn. No. IBBI/IPA-001/IP-Poo413/2017-18/10736

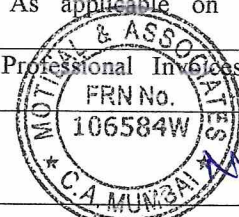
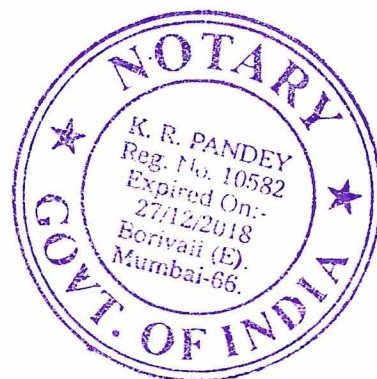
From
Motilal & Associates,
Chartered Accountants
304 Orchid Plaza S. V. Road
Behind Gokul Shopping Centre,
Borivali West, Mumbai-400092

Subject: Submission of proof of claim in respect of the liquidation of Deep Water Services India Ltd under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Motilal & Associates, Chartered Accountants, hereby submits this proof of claim in respect of the liquidation of Deep Water Services India Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR <small>(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)</small>	MOTILAL & ASSOCIATES
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	304 Orchid Plaza S. V. Road Behind Gokul Shopping Centre, Borivali West, Mumbai-400092
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	PRINCIPAL : 107,000 INTEREST : Nil TOTAL CLAIM : 107,000 (Plus Tax As applicable on date of Payment)
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Copies of Professional Invoices issued raised.
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	-N.A-

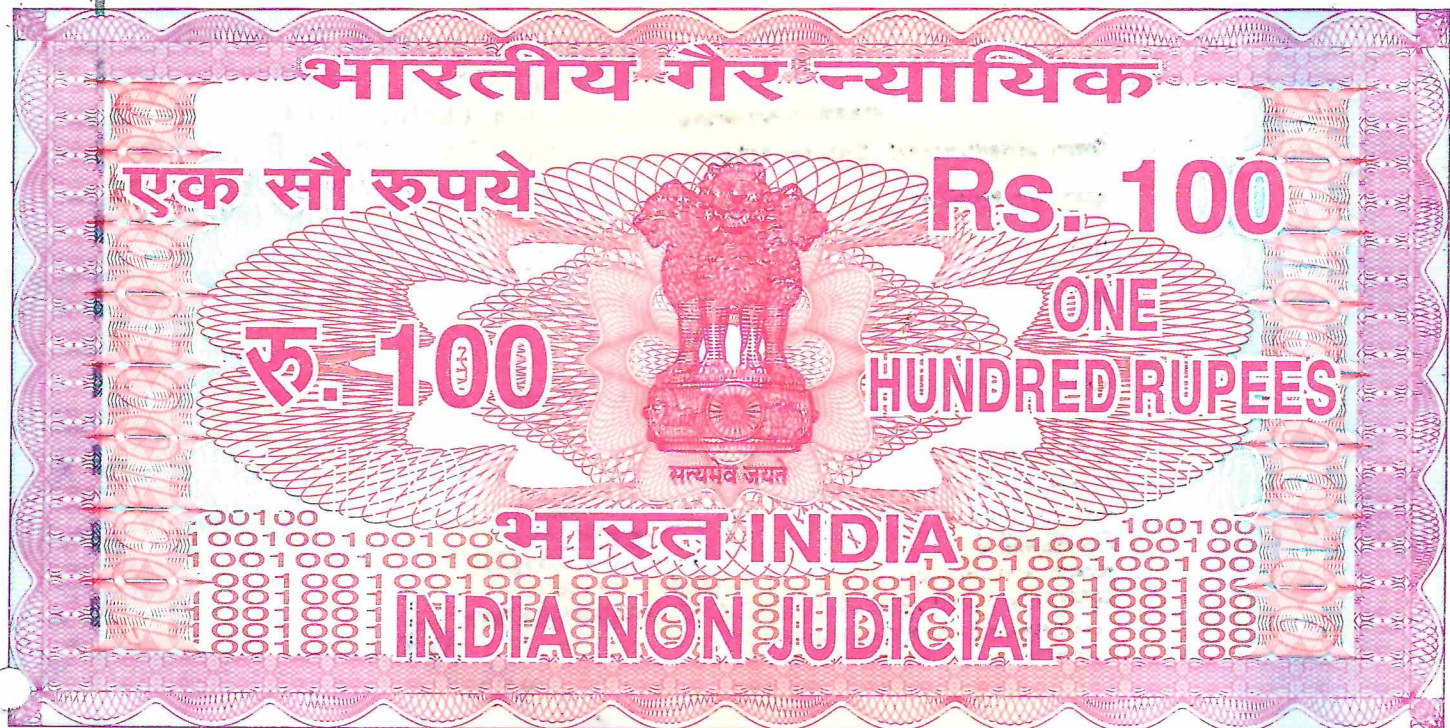


6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Outstanding bills for Professional Fees for
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	-N.A.-
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	-N.A.-
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	-N.A.-
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Motilal & Associates Bank Name: IDBI Bank Account No. 0571102000009935 IFSC Code: IBKL0000571
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	(i) Copy of Professional Invoices

Signature of operational creditor or person authorised to act on his behalf
(Please enclose the authority if this is being submitted on behalf of the operational creditor)

Name in BLOCK LETTERS : MOTILAL & ASSOCIATES
Position with or in relation to creditor : CHARTERED ACCOUNTANTS
Address of person signing : 304 Orchid Plaza S. V. Road
Behind Gokul Shopping Centre,
Borivali West, Mumbai-400092

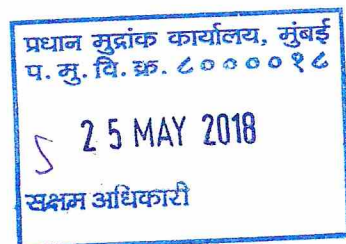
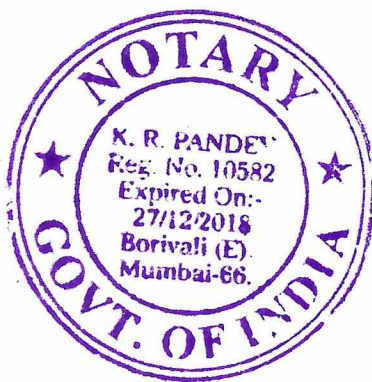
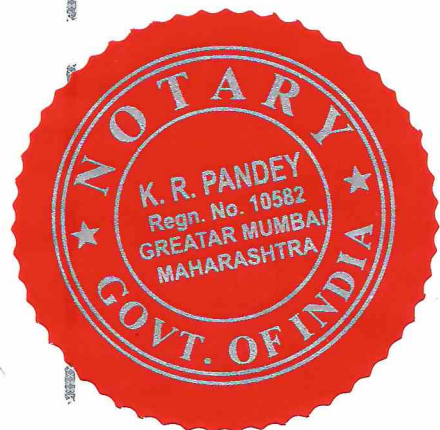
*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.



महाराष्ट्र MAHARASHTRA

○ 2018 ○

TM 656132



श्रीमती. एस. वि. मसुरकर

Notitrial REG NO.	2728
DATE :-	14/6/18

AFFIDAVIT

I, Motilal Jain Partner of Motilal & Associates, Chartered Accountants, Mumbai, currently office at 304 Orchid Plaza S. V. Road Behind Gokul Shopping Centre, Borivali West, Mumbai-400092, do solemnly affirm and state as follows:

1. The above named corporate debtor was, at liquidation commencement date, that is, the April 2018 and still is, justly and truly indebted to me [or to me and [insert name of copartners], my co-partners in trade, or, as the case may be] in the sum of Rs. 107,000 (plus taxes as applicable) for _____ [please state consideration].
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
 - i. Copy of Professional Invoices issued



3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my/our order, to my/our knowledge or belief, for my/ our use, had or received any manner of satisfaction or security whatsoever, save and except the following: 3



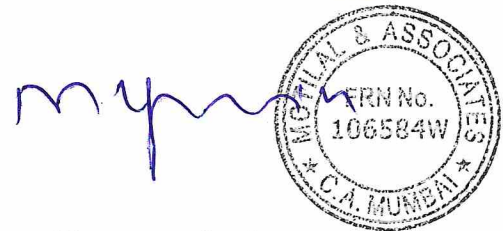
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the operational creditor which may be set-off against the claim.]

Solemnly, affirmed at Mumbai on, the 26 day of February 2018

14 JUN 2018

14 JUN 2018

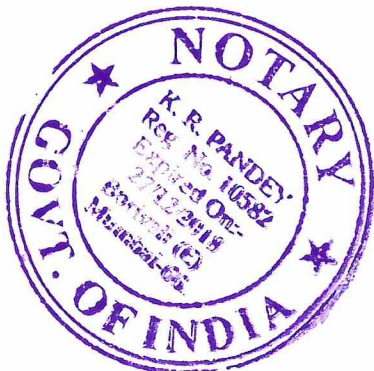
Before me,
Notary / Oath Commissioner



Deponent's signature

VERIFICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of para 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed there from. Verified at Mumbai on this of April 2018 2018



BEFORE ME IN MUMBAI

[Handwritten signature]

K. R. PANDEY
Advocate High Court & Notary
Govt. of India Greater Mumbai Maharashtra
Add.: 1, M. H. Patel Chawl, Kajupada,
Hanuman Tekadi, Borivali (East),
Mumbai - 400 066.



Deponent's signature

14 JUN 2018

14 JUN 2018

DEEP WATER SERVICES

Bill Issued

Name	Bill No	Bill Date	ST %	Amt	Total
Deep Water Services (India) Limited	07-Jan	29/01/2015	14.50%	5000	5,618
Deep Water Services (India) Limited	49-Jan	29/01/2016	14.50%	2000	2,290
Deep Water Services (India) Limited	73-Jan	29/01/2016	14.50%	50000	57,250
Deep Water Services (India) Limited	Jul-10	29/07/2016	15.00%	20000	23,000
Deep Water Services (India) Limited	Jul-11	29/07/2016	15.00%	30000	34,500
Total Balance Due to us				107,000	122,658

MOTILAL & ASSOCIATES
CHARTERED ACCOUNTANTS

PARTNER